

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:5754
ANSWERED ON:30.04.2010
SUPPLY OF COAL TO THERMAL POWER PLANTS IN KARNATAKA
Gowda Shri D.V. Sadananda

Will the Minister of POWER be pleased to state:

- (a) the annual demand of coal for the thermal power plants in Karnataka;
- (b) whether any Memorandum of Understanding (MoU) has been signed between the Karnataka Power Corporation Limited (KPCL) and the Coal India Limited (CIL) for the supply of coal to the thermal power plants in the State;
- (c) if so, the details thereof;
- (d) whether the coal has not been supplied by CIL as per the MoU;
- (e) if so, the reasons therefor; and
- (f) the corrective measures taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI BHARATSINH SOLANKI)

(a) : The annual demand of coal for thermal power plants in Karnataka is as under:

i) Raichur Thermal Power Station (1470 MW) : 9.0 Million Tonne (MT)

ii) Bellary Thermal Power Station (500 MW) : 2.5 Million Tonne (MT)

(b) & (c) : Fuel Supply Agreement (FSA) for Raichur TPS has been signed between Karnataka Power Corporation Ltd. (KPCL) and Coal India Limited (CIL) for 4.11 MT and between KPCL and Singareni Collieries Company Ltd. (SCCL) for 3.01 MT. Bellary Thermal Power Station is having its dedicated captive coal block for meeting its coal requirement.

(d) to (f): During the year 2009-10, the overall coal supply by CIL to Power Utilities was less than the Annual Contracted Quantity (ACQ), the coal supply by CIL to Raichur Thermal Power Station was of the order of 3.32 MT against the ACQ of 4.11 MT. The New Coal Distribution Policy stipulates signing of FSAs between power utilities and coal companies which include penalty to be paid by coal companies for short supplies.